

	1	2	3
1987			
10) Canara Bank, Kankaria, Ahmedabad		1.73	—
11) State Bank of Saurashtra, Kankaria, Ahmedabad		1.52	—
12) State Bank of Saurashtra, Naroda Road, Industrial Estate branch, Ahmedabad		0.30	—
13) Bank of India, Surendera Mangal Dass Road, Ahmedabad		—	—
14) Vijaya Bank, Navrangpura, Ahmedabad		1.33	4
15) Bank of India, Rajmahal Road, Varodara branch		1.25	2
DELHI			
1986			
1) State Bank of Mysore, Connaught Circus Br. New Delhi		9.64**	2
			Foreign currency worth Rs. 0.52 lakh * Jewellery worth Rs. 0.82 lakhs
2) Pudjab National Bank, Geetanjali Enclave, New Delhi		—	—
1987			
3) Canara Bank, Zakir Hussain College, Extension Counter, Ajmeri Gate, Delhi		0.22	—

*(Case of burglary accompanied with murder at the State Bank of Mysore Connaught Circus Branch, Delhi on the night of 27th/28th May 1986)

(Data provisional)

Change in Spinning Pattern of NTC and Co-Operative Mills

5456. SHRI KADAMBUR M.R. JANARTHANAN ; Will the Minister of TEXTILES be pleased to state :

(a) whether the spinning pattern of NTC and Co-operative spinning mills has changed this year due to scramble of cotton availability ; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) No, Sir.

(b) Does not arise.

Loans Given by Nationalised Banks in Bihar

5457. SHRIMATI PRABHAWA GUPTA ; Will the Minister of FINANCE be pleased to state :

(a) the amount of loan given to economically weaker sections by nationalised banks in Bihar during the years 1986 and 1987 (so far) ;

(b) the names of such banks and number of persons benefited with it ; and

(c) the amount of such loans proposed to be given in the year 1988 ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANAKI DHANA POOJARY) : (a) and (b) Acco

ing to the latest available information, the number of borrowal accounts and outstanding advances of the scheduled commercial banks in regard to their advances to the weaker sections in Bihar were as under :

(As on the last Friday of)	No. of borrowal Accounts	Amount outstanding (Rs. in crores)
December 1985	13,96,055	332.71
June 1986	12,23,380	300.37

(c) Banks have been advised that their weaker section advances should not be less than 10% of their total advances. This targets is to be achieved and maintained on a continuing basis by the banks with reference to their total advances. State-wise, sub-targets have not been prescribed in this regard.

Transfer of Deposits from Swiss Bank to Liechtenstein Banks by Indians

5458. SHRIMATI GEETA MUKHERJEE : Will the Minister of FINANCE be pleased to state :

(a) whether Government's attention has been drawn into the reports that many of the Indian firms and individuals have transferred most of their wealth from Swiss Banks to banks in Liechtenstein and other places after the inquiry into the secret Swiss Bank accounts was ordered ; and

(b) if so, the reasons for which it is not possible to request the Swiss Bank authorities to freeze these accounts till the conclusion of inquiry ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) Yes, Sir.

(b) Government of India are engaged in a dialogue with Swiss authorities regarding modalities for cooperation in regard to enquiries into criminal matters. No inquiry into secret Swiss bank accounts in general has been ordered by Government of India. The question of Government proposing to Swiss Bank authorities to freeze any account does not arise, since Government of India does not have any authentic information as to the alleged accounts.

Setting up of Ordnance Factory in Himachal Pradesh

5459. PROF. NARAIN CHAND PARASHAR : Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 3108 on 14 August, 1987 regarding Ordnance Factory in Himachal Pradesh and state :

(a) whether the sites proposed by the State Government for the location of the proposed Ordnance Factory in Himachal Pradesh have been evaluated as per the prescribed norms ;

(b) if so, the likely date by which a decision would be taken regarding the location of the factory ; and

(c) if not, the likely dates by which process of evaluation would be completed and the decision taken ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : (a) The evaluation has not been completed as yet.

(b) and (c) The matter is linked up with the investment decision which is under consideration.

Proposal for Splitting the STC

5460. SHRI D.P. JADEJA : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have a proposal under consideration for splitting the State Trading Corporation into more manageable units ;

(b) if so, the details thereof ; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI) : (a) No, Sir.

(b) Does not arise.

(c) Since the State Trading Corporation is already organised in well-managed divisions, it is not considered necessary to split it into any further units.